

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. C.P.(IB)-985(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - Zusak Agro Private Limited

Section: U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-985(MB)/2023: -

Presence: -

Adv. Prateek Kedawat

.... Petitioner (through VC).

Counsel for the Petitioner seeks more time to file an additional affidavit to place on record the balance sheet and pending litigation, if any. Time granted. Let the same be filed within a period of two weeks. List this matter on **09.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)